GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3703 ANSWERED ON MONDAY, 24th March 2025

Companies Registered through Central Registration Centre

3703. Shri Pradeep Kumar Singh:

Dr. Rajesh Mishra: Shri Arun Govil:

Will the Minister of Corporate Affairs be pleased to state:

- (a) The number of companies registered through Central Registration Centre in the country, State-wise particularly from Meerut;
- (b) The benefits likely to accrue by introducing centralised processing in the Country, State-wise particularly in Meerut; and
- (c) The number of forms being processed through Central Processing Centre?

ANSWER

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTRY OF ROAD TRANSPORT AND HIGHWAYS.

(HARSH MALHOTRA)

- (a) Total number of companies registered through Central Registration Centre in the Country, State-wise particularly from Meerut, Uttar Pradesh are attached as Annexure A.
- (b) Central Registration Centre (CRC) was set up in January, 2016 with an aim of providing greater Ease of Doing Business (EoDB) to all the stake holders and has resulted in faster processing of "Name Availability" and "Incorporation" relating e-Forms. The Ministry of Corporate Affairs has deployed a new Web Form called SPICe+which along with a linked form called AGILE PRO-S provides various services through a single integrated web form through which multiple approvals can be obtained such as:-

- i).Name Reservation, ii). Incorporation, iii). PAN, iv). TAN, v). DIN, vi).EPFO Registration, vii).ESIC Registration, viii).GST number, ix). Bank Account Number by various Banks, x). Profession Tax Registration (Mumbai, Karnataka and West Bengal (Kolkata), xi). Delhi Shops and Establishment Registration. Centralized registration of companies has also resulted in faster processing of incorporation related applications, uniformity in application of rules.
- (c). Central Processing Centre (CPC) was opened on 2nd February,2024 to process those e-forms which require approval of ROCs, the Non Straight Through Processing (Non STP) forms. Presently 12 e-forms are processed at CPC. A total of 98,098 number of e-forms have been processed up to 19.03.2025.

Annexure A related to Lok Sabha Unstarred Question No. 3703 to be answered on 24.03.2025.

The number of Companies registered through Central Registration Centre in the Country State-wise is as under:

State	2016-17	2017-	2018-	2019-	2020-	2021-	2022-	2023-	2024-
State	2010-17	18	19	2013-	21	22	23	24	25
Andaman and		10	13	20			23		23
Nicobar				36	43	67	63	86	
Islands	50	50	41		40	0,			39
Andhra									
Pradesh	2,309	2,418	2,794	2,815	3,436	3,326	2,984	3,690	3,688
Arunachal	_,,	_,	_,						0,000
Pradesh	16	37	37	32	67	86	86	207	112
Assam	408	523	676	828	1,203	1,551	1,556	1,851	1,480
Bihar	2,708	3,472	3,897	4,242	5,611	5,739	5,037	6,294	5,442
Chandigarh	452	444	494	506	614	675	572	628	503
Chattisgarh	537	512	655	838	1,379	1,478	1,301	1,620	1,413
Dadra &		0.2			.,0.0	.,	1,001	1,020	-,
Nagar Haveli	17	23	29	16	53	44	36	18	19
Daman and									
Diu	12	17	23	18	25	23	24	32	26
Delhi	15,907	15,787	15,820	14,614	16,091	16,282	15,585	17,013	14,319
Goa	299	316	383	393	411	461	584	633	603
Gujarat	4,632	4,793	5,672	5,787	8,198	8,753	8,969	10,209	9,333
Haryana	4,277	4,767	5,829	5,938	7,709	8,011	7,572	9,504	8,430
Himachal				440					
Pradesh	337	394	452	440	615	756	641	782	695
Jammu &				400	200	4.055	4.040	4 400	
Kashmir	271	447	552	493	820	1,055	1,016	1,433	1,230
Jharkhand	1,036	1,340	1,550	1,428	2,045	2,064	1,756	2,145	1,766
Karnataka	8,922	9,753	11,084	10,448	12,291	13,405	12,134	14,870	11,924
Kerala	3,072	3,941	4,710	4,483	6,409	6,411	5,768	6,258	5,470
Ladakh	4	10	3	5	14	27	11	-	-
Lakshadweep	-	-	4	2	7	3	3	8	3
Madhya				0.040	4.055	4 - 4-	4 700	- 400	
Pradesh	2,178	2,354	2,741	2,943	4,357	4,547	4,768	5,432	4,550
Maharashtra	17,507	19,441	23,018	22,676	28,051	31,113	29,141	32,599	27,636
Manipur	51	126	195	225	217	236	233	218	217
Meghalaya	19	30	25	39	49	69	80	83	75
Mizoram	12	15	22	26	18	69	46	75	71
Nagaland	25	21	29	35	57	70	69	147	97
Orissa	1,527	1,751	2,162	2,047	3,147	3,242	2,820	3,217	2,848
Pondicherry	93	122	128	133	155	132	186	189	178
Punjab	1,048	1,328	1,578	1,590	2,071	2,364	2,421	3,080	2,496
Rajasthan	2,702	3,041	3,625	3,977	5,640	6,138	6,025	6,884	6,821
Sikkim	2	-	-	-	-	-	-	1	-
Tamil Nadu	6,652	7,427	8,186	8,221	9,630	11,015	10,584	12,634	11,150
Telangana	6,588	7,081	8,213	8,172	10,132	10,871	10,248	12,304	10,822

Tripura	36	42	102	115	125	178	113	175	133
Uttar Pradesh	8,716	10,501	12,427	12,302	16,136	16,968	17,343	20,610	17,454
Uttarakhand	681	866	1,063	1,179	1,353	1,490	1,556	1,704	1,568
West Bengal	4,750	4,884	5,722	5,678	7,200	8,367	7,971	8,684	7,371

(Source: Data has been taken from MCA-21 Portal)

The number of Companies registered through Central Registration Centre in Meerut is as under:

Year	2016	2017	2018	2019	2020	2021	2022	2023	2024	2025	Total
Meerut	175	304	324	306	334	417	486	418	432	144	3,340

(Source: Data has been taken from MCA-21 Portal)